

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI NO. 40 OF 2020

Suraj Subash Tendulkar

..... Petitioner

V e r s u s

Mrs. Sangeeta S. Tendulkar & Anr.

..... Respondents

Mr. M. B. D'Costa, Senior Advocate with Ms. K. Betgekar, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU J.

Date: 11th September 2020

P.C.

The petitioner's counsel informs the Court that he has already paid process fees to have the notice served on the first respondent, but the Registry note, dated 5.9.2020, reveals that it has not been paid yet.

2. The learned Senior counsel seeks time to verify and take remedial steps if necessary.

3. Post the matter 18.9.2020.

DAMA SESHADRI NAIDU, J

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